

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A. No. 61/1123/2020**

This the 02nd day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Davinder Kumar Age: 46 years, S/o Sh. Dalip Chand, R/o H. No. 71, Sector-8, Ext-Nanak Nagar, Tehsil and District Jammu-180004.

.....Applicant

(Advocate:- Mr. Pawan K Kundal-**Not Present**)

**Versus**

1. Union Territory of Jammu and Kashmir, through its Administrative Secretary, General Administrative Department, Civil Secretariat, Jammu/Srinagar-180001.
2. Commissioner/Secretary to Govt. R&B Department Civil Secretariat, Jamm-180001.

.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**ORDER  
[ORAL]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last date also i.e., 12.02.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e. 02.03.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**